

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 111/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Bismillah Lukman Ahmed
V/s.
Neelkamal Realtors & Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
56	AYATI NAYAK V/s Rajesh P. Khobragade also Sanjosh Patil Common Order	NDV for Petitioners	AYATI NAYAK -/-/-/-
	<u>CP No.98/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.99/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.100/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.101/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.102/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.103/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.104/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.105/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.106/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.107/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.108/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.109/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.110/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.111/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.112/I&BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.113/I&BP/NCLT/MB/MAH/2017</u>		

Since it is a transfer matter, at request of the Petitioner list this matter for hearing on 28.4.2017. If at all Form has not been filed in accordance with Insolvency & Bankruptcy Code, the Petitioner is hereby directed to comply with the Notification by the next date of appearing.

Cont.. on pg.2

List this matter for hearing on 28.4.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)